

LOK SABHA
UNSTARRED QUESTION NO. 3819
TO BE ANSWERED ON 19th March, 2018

RELEASE OF KEROSENE QUOTA

3819. SHRI SUKHBIR SINGH JAUNAPURIA :

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) whether the Government has released/proposes to release the kerosene allocated to Rajasthan for the next quarter and if so, the details thereof and if not, the reasons therefor; and

(b) whether the Union Government has consulted the State Government before giving consent on such proposal as mandated under rule 5(2) of the Petroleum and Natural Gas Rules, 1959 and if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b): The Government of India (Ministry of Petroleum and Natural Gas) makes allocation of Public Distribution System (PDS) Kerosene on quarterly basis for cooking and lighting purposes only as per Kerosene (Restriction on Use and Fixation of Ceiling Price) Order, 1993. Further distribution of PDS Kerosene within the States/UTs under PDS network to various categories of ration card holders/consumers is made by the concerned States/UTs. The scale and criteria of distribution are also decided by respective State/UT. Accordingly, Ministry of Petroleum and Natural Gas has allocated 64992 KL of Public Distribution System (PDS) Kerosene to Rajasthan for the 1st quarter of 2018-19 (April – June).
